

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/ (IB)/2017
NAME OF THE PETITIONER(S) : ARTI N. WADHWA
NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S.C. VISWANATH	Advocate for M/s. Mahalingam Machinery.	S.C. Viswanath
2.	S. Prem Raj Kumar	Counsel for Respondent	S. P. R. K.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one cheque to the tune of Rs.1 lakh dated 15.12.2017 to be drawn at Axis Bank; the same is handed over to the Counsel for the Applicant, who accepts it without prejudice to his rights and contentions. Counsel for the Corporate Debtor is directed to file schedule for payment by next date of hearing and bring one DD in order to show the bona-fide. Put up on **10.01.2018 at 10.30 A.M.**

-ca-
MEMBER (JUDICIAL)

ghk